## HIGH COURT OF CHHATTISGARH, BILASPUR

## **NOTIFICATION**

No. 
$$13581$$
 / Checker III  $-6-1/2007$  (Pt.I)

Bilaspur, Dated <u>13</u> October, 2023

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Ku. Pooja Mandavi, J.M.S.C. Kawardha	Kawardha	Kabirdham (Kawardha)
2	Shri Saurabh Bara, J.M.S.C. Raigarh	Raigarh	Raigarh

BY ORDER OF THE HIGH COURT

Checker

Endt. No. <u>13582</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated <u>13</u> October, 2023

13.10.2023

Registrar General

- 1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information*.
- 3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- 4. The District and Sessions Judge, **Kabirdham (Kawardha)/Raigarh** *for information and necessary action.*
- 5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information*.
- 6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.

- 8. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information*.
- 9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
- 11. (1) Ku. Pooja Mandavi, J.M.S.C., Kawardha, (2) Shri Saurabh Bara, J.M.S.C. Raigarh, for information & necessary action.
- 12. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 13. The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma) Registrar General

13.10-202]